

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 19/6/2018

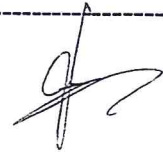
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/568/(IB)/2018
NAME OF THE PETITIONER(S) : MAHAVEER GINNING AND PRESSING
NAME OF THE RESPONDENT(S) : THE SRI VENKATESA MILLS LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

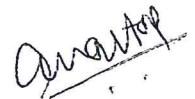
1) Sandeep kumar

for Operational
Credit



2) ANANT MERATHIA

Counsel for
Respondent



ORDER

Counsel representing both the parties are present. Counsel for the Respondent submitted that they are intending to settle the matter and prayed for time for making a proposal for settlement. Time is enlarged at request. Both the parties are directed to make submissions in relation to the outcome of the talks on the next date of hearing. Put up on 10/07/2018.

-sd-

(S VIJAYARAGHAVAN)
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)